

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/8618/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
District & Sessions Judge, Lower Subansiri,
District, Ziro, Arunachal Pradesh.

Dated Guwahati, 30th September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DSC(Z)/PF-20/2022/542 dated 29.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from 01.10.2022 to 09.10.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo. NO. HC. VII-21/2008(Pt.)/8619-8620/A. dtd. 30th 09' 22

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rao